

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)


PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 85/241/HDB/2020
NAME OF THE COMPANY	Agarwal Global Steels Ltd
NAME OF THE PETITIONER(S)	Yogesh Kumar Agarwal & 2 Others
NAME OF THE RESPONDENT(S)	Agarwal Global Steels Ltd & 4 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun K.	Adv.	9867307200	

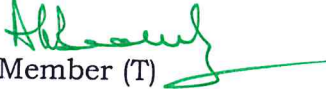
Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner is present. Issue another notice to Respondent. Counsel to serve notice and file proof.

List the matter on 07.04.2021.


Member (T)


Member (J)

Binnu